

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

30

C.S.P. No. 510/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE PARTIES: M/s. S.G. Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---------------------------------|-------------|-----------|
| 370 | RAJESH KATHE Ahmed Churawala | Advocate | Rajan Sha |

ORDER

CSP 510/230-232/NCLT/MB/MAH/2017
CSP 514/230-232/NCLT/MB/MAH/2017
CSP 520/230-232/NCLT/MB/MAH/2017
CSP 525/230-232/NCLT/MB/MAH/2017
CSP 530/230-232/NCLT/MB/MAH/2017
CSP 533/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 24.8.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)